

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA

UN-STARRED QUESTION NO. 5272
TO BE ANSWERED ON MARCH 27, 2018

AMARAVATI CITY

No. 5272 SHRI J.C. DIVAKAR REDDY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) : Whether buildings are being constructed with pre-cost knowledge in Amaravati City in Andhra Pradesh, discussion held with Engineering experts in IIT- Chennai and suggestions have been sought for this purpose so that these buildings can withstand earthquakes and can be constructed with less expenditure and made environment friendly;
- (b) : If so, the details thereof and the progress made so far; and
- (c) : the funds sanctioned/spent by the Union and the State Government in this regard so far?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF
HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

- (a) &(b): Construction activities in the city of Amaravati fall under the purview of the State Government of Andhra Pradesh.
- (c) : Ministry of Housing and Urban Affairs has released Rs.1000 crore for creation of essential urban infrastructure for the new capital region of the State of Andhra Pradesh, as one time special financial assistance in the year 2015 for Storm Water Drainage Scheme at Vijayawada city (Rs.460 crore) and Comprehensive Underground Sewerage Scheme at Guntur city (Rs.540 crore), Andhra Pradesh.
